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STATEMENT

The Supreme Court Collegium on 16th December, 2020, has approved the proposal for appointment of following Additional Judges of Karnataka High Court as Permanent Judges of that High Court:

1. Shri Justice Singapuram Raghavachar Krishna Kumar,
2. Shri Justice Ashok Subhashchandra Kinagi,
3. Shri Justice Suraj Govindaraj, and
4. Shri Justice Sachin Shankar Magadum.



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STATEMENT

The Supreme Court Collegium on 20th January, 2021, has approved the proposal for appointment of Mrs. Justice P.V.Ganediwala, Additional Judge of the Bombay High Court as Permanent Judge of that High Court.

